

DIVISION BENCH  
COURT - I

**O-213**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/535(KB)2017

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02<sup>ND</sup> MAY 2024**

IN THE MATTER OF	<b>SANJIV KEJARIWAL VS SILVER ARTS MANUFACTURING PVT.LTD. &amp; ORS.</b>
UNDER SECTION	<b>SEC. 241(1) SEC. 242(4)</b>

**Appearances (via video conferencing/physically)**

Mr. Sakya Sen, Adv. : For Petitioner  
Mr. Sunil Gupta, Adv.  
Mr. Ram Maroo, Adv.

Mr. Rishav Banerjee, Adv. : For Respondent  
Ms. Prerna Shaha, Adv.

**ORDER**

1. Ld. Counsel for the parties present.
2. Post this matter on **27/6/2024** at 4:00 PM.

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**